

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 02<sup>nd</sup> March, 2020**

No. 53 /A: Hon'ble the Chief Justice has been pleased to appoint Mr. Debashish Mohapatra, District & Additional Sessions Judge, Dumka as Joint Registrar (Vigilance), High Court of Jharkhand, Ranchi with immediate effect.

By order of the Court,  
**Sd/-(Ambuj Nath)**  
Registrar General

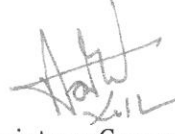
**Memo. No. \_\_\_\_\_ / Apptt. \_\_\_dated Ranchi the 02<sup>nd</sup> March, 2020**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

**Sd/-(Ambuj Nath)**  
Registrar General

**Memo. No. 1024 \_\_\_\_\_ / Apptt. \_\_\_dated Ranchi the 02<sup>nd</sup> March, 2020**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / The Accountant General (A & E), Jharkhand, Ranchi / O/o the Registrar (Administration) I/c / O/o the Registrar (Vigilance) / O/o the Registrar (Establishment) / All the Joint Registrars (Judicial & Non-Judicial) / All the Deputy Registrars (Judicial & Non-Judicial) / All the Assistant Registrars (Judicial & Non-Judicial) / I/c PPS to Hon'ble the Chief Justice / I/c CPC ..... High Court of Jharkhand, Ranchi / Treasury Officer, Doranda Treasury, Doranda, Ranchi / Treasury Officer, Dumka Treasury, Dumka / Principal District & Sessions Judge, Dumka for information and the Officer concerned for information with a direction to hand over the charge of his Court & Office and join the assigned post with immediate effect.

  
2.3.20  
Registrar General